

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2940  
ANSWERED ON:11.08.2010  
NATIONALISATION OF RIVERS  
M.Thambidurai Dr. ;Sivasami Shri C.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government proposes to nationalize rivers to solve the Inter-State disputes;
- (b) if so, the details thereof including the rivers identified for this purpose;
- (c) the present status of the proposal; and
- (d) the time by which a final decision is likely to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) & (b): There is no proposal to nationalize rivers to solve the inter-State disputes. The Government has already enacted Inter State Water Disputes Act in 1956 for adjudication of water disputes and amended the same in 2002 for time bound adjudication of the disputes and the Act is now called Inter State River Water Disputes Act, 1956.

(c) & (d): Do not arise in view of above.